

ed; one at Nagpur (Vidarbha) and other at Aurangabad (Marathwara). 20,000 cases arising from the districts of Pune, Sholapur, Satara, Kolhapur and Nopar are pending in Bombay High Court. There is an urgent need to establish a Division Bench at Pune to sort out the cases arising out of the Western Maharashtra. Therefore I appeal to the Government to take immediate steps in this regard.

SHRI BHOGENDRA JHA (Madhubani): Last night I got some information from my constituency that during the Muharram procession four persons were killed; three of them were Muslims and the other one was a Scheduled Caste *Chowkidar*. According to my information this was not a communal problem. I will not go into the details of it just now. Three persons were shot dead by the police. Just a few days ago, on 12th June, seven persons were killed in the same area; five of them were again Muslims. All the seven persons killed; were poor people and in this case also the *Chowkidar* and the other four persons killed were poor people. On 12th of June all those people were killed by the *gundas* hired by the Congress candidate. He was the famous person,* the then Chief Minister. This time also...*(Interruptions)*

SHRIMATI BASAVA RAJESWARI (Bellary): He has mentioned the name of a person who is not present in the House to defend himself. It should be expunged.

SHRI P. M. SAYEED (Lakshadweep): The name should not go on record. *(Interruptions)*

MR. SPEAKER: The name that he has mentioned will not form part of the record.

(Interruptions)

SHRI SRIBALLAV PANIGRAHI (Deogarh): It should not go on record.

SHRI BHOGENDRA JHA: This murder also, as I have been told over the telephone after enquiry by the Government, has been to avenge the electoral defeat of the Congress Party, to teach the poor Muslims a lesson, who in majority, did not vote for the Congress Party.

I wish that the Government of India should hold an Inquiry on this issue.

SHRI SRIBALLAV PANIGRAHI: What is your State Government doing there? *(Interruptions)*

SHRI SRIBALLAV PANIGRAHI: Law and order is a State subject.

SHRI BHOGENDRA JHA: Any way, I wish that the Government should make a statement so that this may not take a communal turn. My apprehension is that this may take a communal turn. That is why I am requesting the Government to make a statement. *(Interruptions)*

SHRI S. MALLIKARJUNAIAH (Tumkur): Kabini—which is there in the Mysore City of Karnataka—is full of water. On both sides of the river, a number of coconut, arecanut and sugarcane gardens are there. There is an apprehension that the Kabini reservoir may be breached or damaged at any time.

The Government of Karnataka is also receiving a number of threatening letters. So, I would like to draw the attention of the Government that they should give proper protection to the reservoir. In the absence of it, thousands and thousands of people will be washed away and damage will be caused to the standing crops. Therefore, I request the Government to take appropriate steps in this regard.

SHRI SRIBALLAV PANIGRAHI: Mr. Speaker, Sir, Sambalpur is having a Doordarshan Relay Centre with limited recording and production

facility. It was the first place in Orissa to figure in the Doordarshan map of India under the Satellite scheme in early seventies. Since then, there is a growing demand for establishment of a full-fledged Doordarshan Kendra with necessary studio facility there. But instead of fulfilling this long standing and genuine demand of that region—it is a matter of surprise and regret—the authorities are stopping the present arrangement of recording and production there. This is causing a serious resentment, discontentment and anguish among the people of the region.

I would, therefore, request the Government of India to look into this matter sympathetically and not disturb the present arrangement and instead upgrade this as a full-fledged Doordarshan Kendra with modern studio facility there, as early as possible.

[Translation]

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Sir, through you I would like to invite the attention of the hon. Minister towards the pitiable condition of the five crore population living at Ghazipur, Jaunpur, Balia and Azamgarh areas. This area with a population of five crore is a very backward area. Not a single big industry exists in this area. Long back in 1964 the Central Government had set up a Patel Commission which submitted its report stating that the biggest ordnance factory, aluminium and paper industry should be set up in this area. Twenty five years have passed but the recommendations of the Patel Commission are yet to be implemented. Sir, kindly issue instructions from your side to set up large industries in these five-six districts of 'poorvanchal' which has a population of 5 crores. In the absence of industries in the area, the people go to Calcutta and Bombay in search of their livelihood. On account of unemployment, incidents of crimes are increasing manifold. As such, some

big industry should be set up there so that the people may lead a prosperous life.

SHRI TARA CHAND KHANDELWAL (Chandni Chowk): Mr. Speaker, Sir, through you I would like to invite the attention of the Government and the concerned minister. This bottle in my hand.....

[English]

MR. SPEAKER: You cannot bring this. This is not allowed in the House.

SHRI TARA CHAND KHANDELWAL: This is not coloured water. This is the sample of drinking water being supplied in many areas of my constituency, Chandni Chowk in Delhi. This water contains so much filth. (Interruptions).

MR. SPEAKER: You are not allowed to bring such items in the House without permission.

SHRI TARA CHAND KHANDELWAL: The people get black water full of germs and filth to drink. It is playing with the lives of people. Thousands of people have fallen ill due to this. What is the solution to the problem when the Government or the Delhi Corporation fails to supply properly treated water despite repeated complaints?

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, I would also like to say one thing about water. (Interruptions)

SHRI TARA CHAND KHANDELWAL: I would like to make one more submission... (Interruptions) If properly well treated water is not supplied, I shall sit here on dharna and resort to hunger-strike on Monday. (Interruptions)

[English]

MR. SPEAKER: This is not allowed. You should desist from it.